

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 05/12/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71073-71079/2016-EX[DB] dated 29/11/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/263/2008	NCC-PNC (JV) D-51, KAMLA NAGAR, AGRA-282005
2	E/264/2008	NCC-PNC (JV) D-51, KAMLA NAGAR, AGRA-282005
3	E/265/2008	NCC-PNC (JV) D-51, KAMLA NAGAR, AGRA-282005
4	E/266/2008	NCC-PNC (JV) D-51, KAMLA NAGAR, AGRA- 282005
5	E/267/2008	NCC-PNC (JV) D-51, KAMLA NAGAR, AGRA- 282005

6 E/268/2008 NCC-PNC (JV)
D-51, KAMLA NAGAR, AGRA-
282005

7 E/269/2008 NCC-PNC (JV)
D-51, KAMLA NAGAR, AGRA-
282005

Name and Address of
Respondent

8 -C.C.E. LUCKNOW
7-A, Ashok Marg, Lucknow.

9 -
-C.C.E. LUCKNOW
7-A, Ashok Marg, Lucknow.

10 -
-C.C.E. LUCKNOW
7-A, Ashok Marg, Lucknow.

11 -
-C.C.E. LUCKNOW
7-A, Ashok Marg, Lucknow.

12 -
-C.C.E. LUCKNOW
7-A, Ashok Marg, Lucknow.

13 -
-C.C.E. LUCKNOW
7-A, Ashok Marg, Lucknow.

14 -
-C.C.E. LUCKNOW
7-A, Ashok Marg, Lucknow.

Other Appellants and Respondents as per Annexure

Copy To

15 Advocate(s) / Consultant(s):

SURESH AGGARWAL
1324, SECTOR-28, FARIDABAD,
HARYANA.
FARIDABAD, HARYANA

16 Bar Association, CESTAT, Allahabad

17 Director Publications, Customs, Excise. I.P. Estate, Delhi

18 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

19 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

20 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

21 LAWCRUX Advisors Pvt. Ltd., LAW House, I-8, Sector-10, Faridabad 121003 (Haryana)

22 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

23 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

24 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

25 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110052

26 C.D.R. 27 Office Copy ☒ 28 Guard File


Asstt. Registrar

REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No. E/263-269/2008-EX[DB]

(Arising out of Order-in-Appeal No. 160-166/CE/2007 dated 16/11/2007 passed by Commissioner of Central Excise & Customs (Appeals), Lucknow)

Appellant

Respondent

for Appellant

for Respondent

for Respondent

Hon'ble Shri Justice Dr. Satish Chandra, President
Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing & Date of Decision: 29/11/2016
FINAL ORDER NO. 71043-71049/2016

List revised. None present for the appellant, nor any

application for adjournment is available on record.

2. It may be mentioned that as per maxim, VIALATIBUS ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps those who are vigilant and not those who go to sleep.

3. The appeal is dismissed for default.

(Dictated and pronounced in Court)

(Justice Dr. Satish Chandra)

President

Ansari

संस्कृत / Certified True Copy

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